

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1697
ANSWERED ON:04.12.2012
UN CONVENTION ON REFUGEES
Sanjoy Shri Takam

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government intends to ratify the United Nations 1951 Convention related to status of refugees;
- (b) if so, the details thereof; and
- (c) if not, the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. P. N. SINGH)

(a) to (c): As per the information given by the Ministry of External Affairs, India has not signed the United Nations 1951 Convention on Refugees. The question of ratification does not arise as the Convention has not been signed by India.